

NATIONAL LOK ADALAT

08th day of February, 2020

BENCH NO. – I

Court Room- 32

CENTENARY BUILDING, HIGH COURT, CALCUTTA

**The Hon'ble Justice Rajarshi Bharadwaj
Smt. Chandreyee Alam, Learned Advocate**

<u>Sl. No.</u>	<u>Case No.</u>	<u>Name of The Parties</u>
1.	FMAT 119/2020	Mamata Saha & Ors. Vs. Shriram General Insurance Co. Ltd. & Anr.
2.	FMAT 1212/2019	Malati Halder & Ors. Vs. Cholamandalam MS General Insurance Co. Ltd. & Anr.
3.	FMAT 869/2019	Sujit Das & Anr. Vs. HDFC ERGO General Insurance Co. Ltd. & Anr.
4.	FMAT 576/2019	Toton Ghosh Vs. United India Insurance Co. Ltd. & Anr.
5.	CO 19352(w)/1996	M/S. Teesta Agro Industries Limited Vs. The West Bengal State Electricity Board & Ors.
6.	W.P. 22872(w)/2006	Aurangzeb Aelahi Vs. C.E.S.C Ltd. & Ors.
7.	W.P. 19792(w)/2006	Munna Hashim Vs. C.E.S.C Ltd. & Ors.
8.	FMA 1298/2013	The Oriental Insurance Co. Ltd. Vs. Manju Gayen & Anr.
9.	FMA 1579/2008	The Oriental Insurance Co. Ltd. Vs. Rina Rajak & Ors.
10.	FMA 1156/13	Md. Abdul Washid @ Md. Abdul Wahid Vs. Reliance General Insurance Co. Ltd. & Anr.
11.	FMA 434/2012	The Oriental Insurance Co. Ltd. Vs. Sefali Roy & Ors.
12.	W.P. 7770(w)/2012	Mohan Lal Datta Vs. CESC Ltd. & Ors.
13.	W.P. 8697(w)/2008	Dolphin Plastics Vs. Union of India & Ors.
14.	W.P. 23528(w)/2010	Debendra Nath Patra & Ors. Vs. Union of India & Ors.
15.	W.P. 18421(w)/2011	Krishan Kumar Garwal @ Krishan Kumar Vs. CESC Ltd. & Ors.
16.	W.P. 20861(w)/2006	Farzana Khanam Vs. CESC Ltd. & Ors.
17.	W.P. 18487(w)/2008	Ram Sevak Das Vs. CESC Ltd. & Ors.
18.	W.P. 3245(w)/2014	Md. Sirazuddin Vs. CESC Ltd. & Ors.
19.	W.P. 1182(w)/2007	Pradip Kumar Gupta Vs. CESC Ltd. & Ors.
20.	APOT 54/2013 APO 65/2013	Kanti Commercials Private Limited Vs. Dunlop India Limited & Anr.
21.	APOT 336/1999 GA 1721/1999	Sangeeta Lundia & Ors. Vs. Newar Ispat Private Limited & Ors.